

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No 98 of 2017 (SZ)

Applicant(s)

Raveendran
Ramavarmanchirai Post
Kanyakumari District.

Vs.

Respondent(s)

The Chairman,
Tamil Nadu Pollution Control Board,
Gunidy, Chennai
and 7 others.

Legal Practitioners for Applicant(s)

M/s. M.P. Hariprasad

Legal practitioners for respondent(s)

M/s. S.Azhmgamperumal for R1,R2 & R4
M/s. M.K.Subramanian, E. Manoharan &
P. Velmani for R3
M/s. R.Saravanakumar, E.Veda Bagath
Singh, J.Raja Rao, U.Sri ram for R5 & R6

Note of the Registry	Orders of the Registrar
Order No. 1	<p>Date: 03.08.17</p> <p style="text-align: center;">Applicant counsel present. R8 side no representation. R8 called absent. R1, R2, R4, R3, R5 to R7 counsel present. On request reply of R1 to R7 call on 16.08.2017. Post before Tribunal for MA 105 of 2017.</p> <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>